

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 60
TO BE ANSWERED ON 02.02.2024

IMPLEMENTATION OF PMMVY

60. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the quantum of funds allotted and utilized for the implementation of Pradhan Mantri Matru Vandana Yojana (PMMVY) in the State of Andhra Pradesh during the last four years, district-wise;
- (b) the details regarding the total number of beneficiaries of the PMMVY scheme belonging to the Scheduled Tribes, Scheduled Castes and Other Backward Classes during the last four years, State/UT-wise, especially in Andhra Pradesh;
- (c) the total number of beneficiaries under the scheme who have only received the first instalment on account of not undertaking the second stage requirements during the last four years, especially in Andhra Pradesh; and
- (d) whether the Government has taken any promotional activities to increase awareness regarding the PMMVY scheme and if so, the details thereof, State-wise?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Under Pradhan Mantri Matru Vandana Yojana (PMMVY), more than 3.78 crores beneficiaries have been enrolled since inception of the Scheme in 2017-18 and till 29.01.2024. Further, maternity benefits of more than ₹14,758.87 crores have been disbursed to more than 3.29 crores beneficiaries during the aforesaid period.

Under PMMVY, funds are released on the basis of indicative target and utilization of previous year grants. Thus, no State-wise or district-wise allocations are made under PMMVY. The details of Central share of funds released to the State Government of Andhra Pradesh under PMMVY and utilization reported by the State Government during the last four years are as under:

2019-20 (Rs. In Crores)		2020-21 (Rs. In Crores)		2021-22 (Rs. In Crores)		2022-23 (Rs. In Crores)	
Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised*
101.25	168.81	14.39	78.48	20.22	8.97	71.89	174.34

* This includes both Central and State share.

(b) The State/UT-wise (including the State of Andhra Pradesh) details of number of beneficiaries enrolled under PMMVY belonging to Scheduled Castes and Scheduled Tribes during the last four years is **Annexed**. The Ministry does not maintain data of beneficiaries belonging to Other Backward Classes.

(c) In order to receive all instalments of maternity benefits under PMMVY a beneficiary needs to apply and fulfil the conditionality attached with the instalment such as possession of Aadhaar, Ante-Natal Checkup (ANC), registration of child birth, first cycle of vaccination etc. Around 33,000 beneficiaries have received only first instalment in Andhra Pradesh during the last four years. The reasons for not receiving maternity benefits beyond first instalment inter-alia includes non-fulfilment of conditionality attached with the instalment, ANC, rejected, withdraw of application etc.

(d) The Ministry of Women and Child Development (MWCD) is actively involved to support the Viksit Bharat Sankalp Yatra (VBSY) throughout the country. MWCD is participating under the “Meri Kahani Meri Zubani (MKMZ)” initiative under which the beneficiaries from each Gram Panchayats speak of their experiences and the impact that selected schemes of Government had on their lives. As per the VBSY dashboard, so far under MKMZ, 4.53 lakh beneficiaries from MWCD have narrated their experiences, including 2.42 lakh PMMVY beneficiaries, presenting their perspective about how these schemes have strengthened Nari Shakti.

“On-spot registrations” of eligible beneficiaries is also undertaken during the Yatra for saturation of scheme under MWCD. So far 2.17 lakh on-spot registrations have been reported under various schemes of MWCD including PMMVY.

Also, to oversee the support MWCD has been extending to VBSY across India and to make MWCD’s contribution more meaningful, field visits of Ministry’s senior officers and the Media team has also been initiated.

Apart from this, States/UTs also undertake various IEC and Behavior Change Communication (BCC) activities such as Prabhat Pheri, Nukkad Natak, Newspaper Advertisements, Airing Radio Jingles, Selfie Campaign, Door to Door Campaign, Community Programmes at field functionary level etc. Further, the Ministry is also running special campaign for registration of eligible beneficiaries in all States and UTs under PMMVY on a periodic basis.

Annexure

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question Number 60 for answer on 02.02.2024 raised by Shri Ram Mohan Naidu Kinjarapu regarding “Implementation of PMMVY”

State/UT-wise number of Scheduled Caste (SC) and Scheduled Tribe (ST) beneficiaries enrolled under the Pradhan Mantri Matru Vandana Yojana (PMMVY) in the last four years

Sl. N o.	State	2019 - 2020		2020 - 2021		2021 - 2022		2022 - 2023	
		Number of SC Beneficiary	Number of ST Beneficiary	Number of SC Beneficiary	Number of ST Beneficiary	Number of SC Beneficiary	Number of ST Beneficiary	Number of SC Beneficiary	Number of ST Beneficiary
1	ANDAMAN AND NICOBAR ISLANDS	1	78	0	79	0	70	1	65
2	ANDHRA PRADESH	51,502	17,727	37,634	11,695	26,319	8,181	43,039	13,602
3	ARUNACHAL PRADESH	125	6,337	267	5,133	39	2,471	96	3,612
4	ASSAM	21,793	45,282	9,500	19,503	10,784	22,729	9,186	20,770
5	BIHAR	1,10,296	16,024	96,774	21,758	34,731	6,831	60,270	13,520
6	CHANDIGARH	565	61	407	25	384	37	323	32
7	CHHATTISGARH	20,186	39,816	16,843	29,011	18,143	35,269	17,328	33,348
8	DELHI	16,888	194	16,181	243	13,042	174	14,098	172
9	GOA	71	567	54	507	55	495	81	600
10	GUJARAT	14,948	53,572	5,933	14,322	10,231	23,426	14,603	37,619
11	HARYANA	33,608	921	28,298	624	26,422	502	33,801	542
12	HIMACHAL PRADESH	11,948	2,832	10,952	2,256	10,878	2,359	10,720	2,498
13	JAMMU AND KASHMIR	5,497	5,201	5,036	5,204	4,909	4,420	4,440	4,329
14	JHARKHAND	22,922	55,508	16,246	41,034	10,720	30,906	12,615	37,466
15	KARNATAKA	56,377	26,331	77,638	34,328	54,017	22,617	42,509	17,518
16	KERALA	16,367	749	13,421	1,184	12,896	337	11,644	289
17	LADAKH	2	1,095	1	999	1	712	2	621
18	LAKSHADWEEP	1	283	0	387	0	311	0	11
19	MADHYA PRADESH	75,732	1,26,252	70,106	1,20,839	61,937	1,23,657	60,849	1,18,121
20	MAHARASHTRA	60,227	61,298	36,139	44,763	39,379	50,156	36,207	47,046
21	MANIPUR	900	3,860	374	3,280	149	1,807	9	1,230
22	MEGHALAYA	227	15,030	90	8,977	61	9,241	63	9,592
23	MIZORAM	26	6,863	18	5,491	8	6,026	13	6,836
24	NAGALAND	87	15,166	71	6,223	30	4,493	90	5,130
25	PUDUCHERRY	1,432	18	899	14	999	16	915	15
26	PUNJAB	43,304	340	41,060	405	33,136	251	35,601	318
27	RAJASTHAN	50,797	52,813	41,907	39,878	47,869	42,882	49,318	56,205
28	SIKKIM	213	1,313	141	985	154	885	137	889

29	TAMIL NADU	92,085	5,108	91,102	5,169	76,748	4,566	20,378	1,133
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	24	1,362	19	1,094	24	961	40	1,394
31	TRIPURA	6,240	10,906	3,925	4,532	3,251	3,996	3,303	4,119
32	UTTAR PRADESH	1,09,669	11,528	81,918	7,459	53,156	6,609	60,155	8,043
33	UTTARAKHAND	7,652	1,667	8,716	1,968	8,480	1,943	7,034	1,684
34	WEST BENGAL	1,28,962	33,254	65,562	16,185	15,731	4,006	1,09,630	23,686
	Total	9,60,674	6,19,356	7,77,232	4,55,554	5,74,683	4,23,342	6,58,498	4,72,055

Note:- State Governments of Odisha and Telangana are not implementing PMMVY.